

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 09.01.2019 (Wednesday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal With	Nitin Mittal	
2.	Comp. App. (AT) No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	
3.	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Rangunath	S. Santanam Swaminadhan
4.	Comp. App. (AT) No. 415 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs. with	Mona Trivedi	
5.	Comp. App. (AT) No. 416 of 2018	SML Films Ltd. & Ors. Vs. Registrar of Companies, Gujrat, Ministry of Corporate Affairs.	Mona Trivedi	

For Hearing (Part Heard)

6.	Comp. App. (AT) No. 256 of 2017	R. Prasanth Vs. UBC Engineers Pvt. Ltd. & Ors.	Sandhya Nambidi	Shruti Iyer
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For Hearing

7.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. & Ors. Vs. IDIO Construction & Industries (India) Ltd. & Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16
8.	Comp. App. (AT) No. 338 of 2018	Bhagyodayam Company & Ors. Vs. Alexander Correya & Ors.	B. Rangunath	A. Ajith Kumar (R1-R3)

9.	Comp. App. (AT) No. 349 of 2018 alongwith I.A. 1681 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)
10.	Comp. App. (AT) No. 355 of 2018	Science Pyramid Publications Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana, New Delhi	Karanveer Jindal	

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By Order
-sd/-

Registrar